

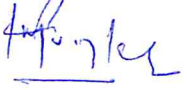

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. Sankaranarayanan Senior Counsel for N.P. Vijay Kumar	Counsel for Petitioner	
2.	Vishnu Mohan	for Respondent	

ORDER

Counsel representing both the parties are present and submitted that the settlement talks is in progress. Counsel for respondent sought time to which counsel for petitioner has no objection. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)